

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

Criminal Appeal No(s). 875-876/2020

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BINNU SRIVASTAVA ALIAS PAWAN SRIVASTAVA & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.96288/2020-CONDONATION OF DELAY  
IN FILING and IA No.96291/2020-EXEMPTION FROM FILING O.T. )

Date : 04-04-2022 These appeals were called on for hearing today.

For Appellant(s)

Mrs. Rachna Gupta, AOR  
Mr. Anil Kumar Sinha, Adv.

For Respondent(s)

Mr. P. K. Jain, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

Service is complete.

Records have not been received.

However, as per Order XX, Rule-5 (3) of Supreme Court  
(Amendment) Rule 2019, this matter involves sentence of life  
imprisonment. Therefore, records be requisitioned from concerned  
Courts. Issue DO letter in this regard.

List again on 18.05.2022.

SAURABH PARTAP SINGH LALER  
Registrar